

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF AGRS PROJECTS LLP

Sl.No	Particulars	Details
1	Name of corporate debtor	AGRS Projects LLP
2	Date of incorporation of corporate debtor	26 December 2017
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, -Vijayawada
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAL-5103
5	Address of the registered office and principal office (if any) of corporate debtor	Flat No.501, RR Pramodh Apartments, RR Colony, Near New Collectorate , Reddy Gunta Checkpost, Chittoor – 517002, Andhra Pradesh.
6	Date of closure of Insolvency Resolution Process	15 October 2022
7	Liquidation commencement date of corporate debtor	22 December 2022 (NCLT, Amaravati Bench passed order dated 06 December 2022 vide IA(IBC)/344/2022 in CP (IB) No. 21/9/AMR/2020. (Order received on 22 December 2022)
8	Name and registration number of the insolvency professional acting as liquidator	Sunkara Venkateswara Rao Reg.No. IBBI/IPA-002/IP-N01007/2020-21/13446
9	Address and e-mail of the liquidator, as registered with the Board	Plot No.18B, D Block Expansion, Auto Nagar, Gajuwaka, Visakhapatnam, Andhra Pradesh-530012. svraocs@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Plot No.18B, D Block Expansion, Auto Nagar, Gajuwaka, Visakhapatnam, Andhra Pradesh-530012. agrsprojectscirp@gmail.com
11	Last date for submission of claims	21 January 2023

Notice is hereby given that the National Company Law Tribunal, Amaravati Bench has ordered the commencement of Liquidation of AGRS Projects LLP on 22 December 2022.

The stakeholders of AGRS Projects LLP are hereby called upon to submit their claims with proof or update their claim submitted during the Corporate Insolvency Resolution Process on or before **21 January 2023** to the liquidator at the address mentioned against item No.9 or 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


Sd/-

Sunkara Venkateswara Rao, Liquidator
IBBI Reg.No: IBBI/IPA-002/IP-N01007/2020-21/13446
AFA Valid upto 29 March 2023

Date: 23 December 2022
Place: Chittoor





- నరాల సంబంధిత వ్యాధితో బాధపడుతున్న బాలునికి మెరుగైన వైద్యం అందించాలని ఆదేశం

సమగ్ర జిల్లా పరిధిలోని శ్రీరంజం రైల్వేస్టేషన్ కు కెఆర్ (ఎస్ఆర్ఎస్) ఏకగ్రామ పరిషత్తును మానివేసి చంద్రుడు ఇంట్లో ఏమిటి అధికారులు శుభ్రవారం సోదాలు నిర్వహించారు. ఆమాదానికీ మించి అస్సలు కలిగి ఉన్నారన్న సమాచారం అధికారంలోకి ఆయన ఇంటిలో పాటు కోయలకుంట్లోని చంద్రుడు నిద్రాపులు, సోదరుల జ్యోతిషికాంక్షలను నిర్వహణ చేయటాన్ని అడ్డంకికీ మించి రూ. 2.52 కోట్ల అస్సలు కలిగి ఉన్నారని అధికారులు గుర్తించారు. ఇందులో ఏమినిది ప్లాట్లు, రెండు కట్టలు, వదకలాలు భూమి, ఏమినిది తూర్పు బంగారం గుర్తించారు.

[illegible]

తెలుగు మాత తెలుగుదేశం దేవస్థానం ఇన్‌స్పార్టింగ్ జడగా అనితలకుమార్ సింఘాల్ శుక్రవారం బాధ్యతలు స్వీకరించారు. అనంతరం బంగారు వాకిలి వద్ద ప్రమాణజ్ఞ చేశారు. జనపతి రెండు మరకా ఆయన ఈ పదవిలో కేసానానిచెట్టి సుధీర్, బిటిడిఐ.ఎవి ధర్మాస్థైతి కుమారుడు ఇటీవల మరణించిన విషయం తెలిసింది. ఈ నేపథ్యంలో అనితలకుమార్ సింఘాల్ ఇన్‌స్పార్టింగ్ జడగా బాధ్యతలు చేపట్టారు. కాబట్టి అనితలకుమార్ సింఘాల్ నేరసింహ కిర్కీర్, దీప్తివాల్ జైలుకు కన్నులి బాయి, రమేష్ బాబు, హరింద్రనాథ్ తదితరులు పాల్గొన్నారు.

[illegible][illegible]